# MANIPUR GAZETTE

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**GOVERNMENT OF MANIPUR**
**SECRETARIAT: LAND RESOURCES DEPARTMENT**

**N O T I F I C A T I O N**
Imphal, the 9th March, 2026

**No. LA-1/5/2025-REV-REVENUE:** The Governor of Manipur is pleased to notify under section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 read with section 9 and 40(2) of the Act (urgency clause) that the land measuring **41.9047 Hectare** described in the schedule given as **Annexure** are likely to be needed for a public purpose i.e. for construction of IMB Fence along Indo Myanmar Border and COB roads from BP-53 to BP-55 within Chandel District and that the Additional District Magistrate, Chandel has been appointed as Administrator under section 43 of the said Act for the purposes of Rehabilitation and Resettlement.

2. Further, the Governor of Manipur is also pleased to authorize the concerned Sub-Divisional Officer(s), Sub-Deputy Collector(s) and staff under their control to take steps under the provisions of section 12 read with section 13 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and to submit report to the Collector (LA), Chandel.

3. Under section 11(4) of the Act, no person shall make any transaction or cause any transaction of land i.e., sale/purchase, etc., or create any encumbrances on such land from the date of publication of such notification without prior approval of the Collector.

4. Objection to the acquisition, if any, may be filed by the person interested within 60 (sixty days) from the date of publication of this notification as provided under section 15 of the Act before Collector.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

**ANNEXURE**

**VILLAGE AREA DETAILS OF BP-53 TO BP-55**

**1. Fence with Foot Track**

| Sl.No | Name of village | Length of fencing(m) | Area (m2) | Area ( sq ft) | Remarks |
|---|---|---|---|---|---|
| 1 | Molngat | 6637 | 39822 | 428644.008 | |
| | **TOTAL (A)** | **6637** | **39822** | **428644.008** | |

**2. Approach Roads**

| Sl.No. | Village | Length of Approach Road (m) | Area (m2) | Area ( sq ft) | Remarks |
|---|---|---|---|---|---|
| 1 | Molngat | 23755 | 356325 | 3835482.3 | |
| 2 | Aibol Joupi | 1100 | 16500 | 177606 | |
| | **TOTAL (B)** | **24855** | **372825.00** | **4013088.30** | |

**3. Muck Disposal Area**

| Sl.No. | Village | | Area (m2) | Area ( sq ft) | Remarks |
|---|---|---|---|---|---|
| 1 | Molngat | | 6400.00 | 68889.60 | |
| | **TOTAL (C)** | | **6400.00** | **68889.60** | |

| | | |
|---|---|---|
| **Total Area (A+B+C)** | **419047.00** | **4510621.908** |
| **Total Area (Hectare)** | **41.9047** | |

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Digitally signed by
Ngangbam Roben Singh
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